

ITEM NO.1501

COURT NO.11

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).317/2020

SHRI PARESHBHAI AMRUTLAL PATEL & ORS.

Appellant(s)

VERSUS

THE STATE OF GUJARAT & ANR.

Respondent(s)

Date : 28-02-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mrs. Niranjana Singh, AOR

For Respondent(s) Mr. Aniruddha P. Mayee, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the Non-Reportable Judgment of the Bench comprising Hon'ble Dr. Justice D.Y. Chandrachud and His Lordship.

The appeal is disposed of in terms of the Signed Non-Reportable Judgment.

Pending application(s), if any, shall also stand disposed of.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master

(The Signed Non-Reportable Judgment is placed on the file)